

(9)



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.Ind-3232/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Nirmala K Mandal & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) others
UNDER SECTION	9 of IBC


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel	vepputeeriappa@gmail.com	
P.V. Rama Rao	Counsel	pvrachy@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Appa Rao and Shri P.V.Rama Rao, Learned Counsels for the Petitioner. The CP filed by the Petitioner is incomplete and he contends that he has already filed 7-8 cases earlier and thus considers not necessary to file the complete CP. Post the case on 29.09.2017 for dismissal.


Member (T)


Member (J)

bm